

Declaration of Assets and Liabilities

Year 2024

I, Ranjana Kumari, son/daughter/wife of Late Sanjeev Kumar
 aged 40 years, belonging to Bihar Vidhan Sabha
 service and presently working as Office Attendant
 give herein below the details of the assets (immovable, movable, bank balance, etc.) of
 myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	50000/-		Shaanvi Priya	Jesha Asadhye	—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI BVM 290000/-	—	—	—	—
(iii)	Bonds, Debentures and Shares in companies	Post office saving Acc - 5000/-	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	—	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	Hero pistry BR-01 FH7713	—	—	—	—
(vi)	Jewellery (give details of weight and value)	Gold- 200g Silver 800g	—	—	—	—
(vii)	Other assets, such as values of claims / interests	—	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Undivided ancestral/Parental Property at Kaphraul bhobalepur, Sitamarhi				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Khata No. 208 Plot No. 633 Sub total - 150 Taruji No. 5855 Area - 690 sq. feet Sikandarpur Biscuit Factory Road Danapur, Patna				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Undivided ancestral/Parental house and land lot Mata manchi, inarg (Thana Road), Sitamarhi				
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Tatapur city, Krishna - 507 (Flat No) Ram Jai Prasad Path, Bailey Road Patna.				
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31.03.2024
(a)	(i) Loans from Banks	Home loan from SBI	21 Lakh.
	(ii) Loans from financial Institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments		

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	dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CFLPK48G2A	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Ranjana Kumari

Name of Employee: Ranjana Kumari

Place: Patna

Designation: Office Attendant

Date: 15/02/2024

Department: Bihar Vidhan Sabha, Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.